

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5820
ANSWERED ON:02.05.2003
STRIKE BY I.T. OFFICERS
PRAVEEN RASHTRAPAL

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether there was pen-down-walk out programme by the employees and officers of the Income Tax Department during the month of March, 2003;
- (b) if so, the reasons given by them for the same; and
- (c) the response of the Government thereon ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (GINGEE N. RAMACHANDRAN)

- (a) Yes, Sir. The Income Tax Employees and Gazetted Officers belonging to the Income Tax Employees Federation (ITEF) and Income Tax Gazetted Service Federation (ITGSF) have staged a walk-out on 20.3.2003.
- (b) The walk-out was organized to press the demand for revision of pay scales of Income Tax Officer (ITO), Income Tax Inspector (ITI) and Tax Assistant (TA).
- (c) The matter regarding revision of pay scales of Central Government employees falls within the purview of the Central Pay Commission (CPC). The demand made by the employees/officers for upward revision of pay scales of Income-tax Officers, Income-tax Inspectors and Tax Assistants was summarily rejected by the 5th CPC. However, the proposal was again examined in consultation with Department of Expenditure on merits but was not agreed to.